

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 95/(MAH)/2017  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2017

NAME OF THE PARTIES: Sayed Mohd. Kazim Nawab Hussain  
V/s.  
Neelkamal Realtors & Builders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
40	GRAYATRI NAYAK by R.P. Khatore aw. Santosh Patil	Adv for Petitioner	Grayatri R.P. Khatore

Common Order

CP No.94/I&BP/NCLT/MB/MAH/2017

CP No.95/I&BP/NCLT/MB/MAH/2017

CP No.96/I&BP/NCLT/MB/MAH/2017

Since it is a transfer matter, at request of the Petitioner list this matter for hearing on 28.4.2017. If at all Form has not been filed in accordance with Insolvency & Bankruptcy Code, the Petitioner is hereby directed to comply with the Notification by the next date of appearing.

List this matter for hearing on 28.4.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)